

ANNEXURE - 7

| Name of the Corporate Debtor: RAA INTERNATIONAL LIMITED | | | Date of commencement of CIRP: 08th November, 2019 | | | | List of creditors as on : 31.12.2020 | | | | | | | |
|---|--|---------------------------|---|---|-----------------|-------------------------------------|--------------------------------------|-------------------------|-----------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Details of Claimant | | Details of claim received | | List of Operational Creditors (Government Dues) | | | | | | | | Amount in Rs | | |
| Sl. No. | Department | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party ? | % of voting in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | | | | | | | | | | | | |
| 1 | Department of Income Tax (TDs-Ward1(5)/Kolkata), Government of India | 25-11-19 | 169600.00 | 169600.00 | Unsecured | NA | NA | No | NA | 0 | 0 | 0.00 | NA | |
| TOTAL | | | 169600.00 | 169600.00 | | | | | | | | 0.00 | | |